

श्री बबू खिमड़े : विजय राज सिधिया ।

MR. SPEAKER: I would request all of them to sit down. Let us calmly discuss the issue. Now that leave is granted, the motion may be moved.

श्री अटल बिहारी वाजपेयी : अध्यक्ष महोदय, मैं नियम संख्या 226 के अन्तर्गत प्रस्ताव करता हूँ कि यह सदन निश्चय करता है कि श्री कंवर लाल गुप्ता ने एस० टी० सी० के चेयरमैन के विरुद्ध विशेषाधिकार उल्लंघन का जो मामला उठाया है उसे जांच के लिये विशेषाधिकार समिति को भेजा जाय और समिति को यह निर्देश दिया जाय कि वह अपना प्रतिवेदन आगामी सत्र के प्रथम दिन तक प्रस्तुत करे ।

THE MINISTER OF PARLIAMEN-
TARY AFFAIRS AND COMMUNICA-
TIONS (DR. RAM SUBHAG SINGH):
We are not opposing it.

MR. SPEAKER: Since the Govern-
ment have accepted it, there is no
necessity for any debate at this stage.
Whatever discussion is necessary can
take place in the Privileges Committee.
We will now refer it to the Privileges
Committee. I will now put to the
motion of Shri Vajpayee to the vote of
the House. The question is:

"This House resolves that the
question of breach of privilege
raised by Shri Kanwar Lal Gupta
against the Chairman, State Trad-
ing Corporation, be referred to
the Committee of Privileges for
investigation with instructions to
report by the first day of the next
session to the House."

The motion was adopted.

12.38 hrs.

PAPERS LAID ON THE TABLE
EXPORT OF COIR YARN (INSPEC-
TION) AMENDMENT RULES

THE MINISTER OF COMMERCE
(SHRI DINESH SINGH): I beg to lay

on the Table a copy of the Export of
Coir Yarn (Inspection) Amendment
Rules, 1968, published in Notification
No. S.O. 1003 in Gazette of India dated
the 18th March, 1968 under sub-section
(3) of section 17 of the Export (Qual-
ity Control and Inspection) Act, 1963.
[Placed in Library. See No. LT-726/
68]

AUDIT REPORT AND APPROPRIA-
TION ACCOUNTS

THE MINISTER OF STATE IN THE
MINISTRY OF FINANCE (SHRI K. C.
PANT): I beg to lay on the Table:—

- (1) A copy of the Audit Report
(Civil), 1968, under article
151(1) of the Constitution.
- (2) A copy of the Appropriation
Accounts (Civil), 1966-67.

[Placed in Library. See No. LT-
727/68]

COMMITTEE ON PRIVATE MEM-
BERS' BILLS AND RESOLUTIONS

TWENTY-SIXTH REPORT

SHRI KHADILKAR (Khed): Sir, I
beg to present the Twenty-sixth Re-
port of the Committee on Private
Members' Bills and Resolutions.

ESTIMATES COMMITTEE

FORTY-FIRST REPORT

SHRI S. KANDAPPAN (Mettur):
Sir, I beg to present the Forty-first
Report of the Estimates Committee on
the Ministry of Food, Agriculture,
Community Development and Coope-
ration (Department of Agriculture)—
Central Institute of Fisheries Opera-
tives, Ernakulam.

CONSTITUTION (AMENDMENT)
BILL

SHRI KHADILKAR (Khed): I beg
to move the following:

"That this House recommends to
Rajya Sabha that Rajya Sabha do